

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-129/2006/2322/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Naim Uddin Ahmed,
Member, MACT No. 2
Kamrup(M), Guwahati.

Dated Guwahati, the 4th April, 2022.

Sub:- **Casual leave.**

Ref:- Your letter dated 04.04.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 04.04.2022**, as prayed for. Further, the P.O., STAT, Assam & Member, MACT No. 1, Kamrup(M), Guwahati shall remain in charge of your Court and office in your absence.

Yours faithfully,

[Handwritten Signature]

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-129/2006/2323-2324/A, dated , 04-04-2022

Copy to:

1. The P.O., STAT, Assam & Member, MACT No. 1, Kamrup(M), Guwahati.
2. ✓ The Project Manager, Gauhati High Court

[Handwritten Signature]
JT. REGISTRAR (VIGILANCE)